

## NOTICE

This is to bring to your kind notice that a list of Cr.M.P. Case files which stood “Dismissed for Default” and are lying in the Section in want of the D.F.D. memo to be received by the learned Advocate(s) appearing in these cases is enclosed herewith.

The learned Advocate(s) appearing on behalf of petitioner(s) are requested to receive the Memo of D.F.D. of concerned case (as per list) from the Cr.M.P. Section within a fortnight from the date of publication of this notice, failing which the files will be placed before the learned Registrar General for formal orders.

List of D.F.D cases of Cr.M.P. [as on 01.03.2025] are as following :

<b>Sl. No.</b>	<b>Cr. M.P Case No.</b>	<b>Year</b>	<b>Date of Peremptory Order</b>	<b>DFD Date</b>	<b>Name of Ld. Counsel(s)</b>
1	213	2024	29.11..2024	16.12.2024	Mr.Jayant Kumar Pandey
2	2630	2023	29.11..2024	02.01.2025	Mr .Aman.Kumar .Ruhul
3	3460	2022	10.12.2024	22.01.2025	Mr.Shankar Tripathi
4	2689	2023	22.11.2024	02.01.2025	Mr .Sandip Kumar .Burnwal
5	2629	2023	22.11.2024	06.01.2025	Mr .Sidhartha .Roy